

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-128/2007/8258/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Paban Chandra Kalita,  
District & Sessions Judge,  
Dhubri.

Dated Guwahati the <sup>rd</sup> 22 September, 2022.

Sub: **Casual leave, Civil vacation with headquarter leave permission.**

Ref:- Your letter No. DJ.XII-2/2022/4614, dtd. 20.09.2022

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 19.10.2022, 20.10.2022, 21.10.2022 and 26.10.2022 along with permission to avail Civil vacation from 02.10.2022 to 18.10.2022, with station leave permission from the evening of 01.10.2022 till the morning of 28.10.2022.** The next senior most Judicial officer at the station will remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

Memo NO.**HC.VII-128/2007/7220 /A**, dated , 22-09-2022  
Copy to:

1. The Principal Accountant General (A&E), Beltola, Guwahati.
2. The Project Manager, Gauhati High Court, Guwahati.

  
**JT. REGISTRAR (VIGILANCE)**